

**Bonded Labour in Orissa**

691. SHRI SOMNATH RATH : Will the Minister of LABOUR be pleased to state :

(a) the amount released to Orissa by Union Government during the last four years for rehabilitation of the bonded labour ; and

(b) the target fixed and achieved for the rehabilitation of bonded labour in the State during the said period ?

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY) : (a) and (b) The required information in respect of Orissa is given below :

Year	Amount of Central share released (Rs. in Lakhs)	Target fixed (Nos)	Target achieved (Nos)
1984-85	302.44	10,000	4952
1985-86	70.03	7,500	5385
1986-87	66.98	4,880	6577
1987-88	84.02	4,880	4499

**Identification of Bonded Labour**

692. SHRI SOMNATH RATH : Will the Minister of LABOUR be pleased to state the Centrally sponsored scheme for rehabilitation of bonded labour under which amount was provided in 1987-88 and the quantum of amount released to different States, State-wise ?

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY) : An amount of Rs. 255.6 Lakhs was earmarked as central share under the Centrally sponsored scheme for rehabilitation of bonded labour during 1987-88. An amount of Rs. 141.07 Lakhs was released during 1987-88 as per details given below :—

Sl. No.	Name of the State	Amount Released (Rs. in Lakhs)
1.	Bihar	8.17
2.	Orissa	84.02
3.	Rajasthan	1.00
4.	Uttar Pradesh	47.88
<b>TOTAL :</b>		<b>141.07</b>

**Import of Edible Oils**

693. SHRI V. TULSIRAM : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Union Government have taken a decision to reduce the import of edible oils during 1989-90 ;

(b) if so, the details thereof ; and

(c) the estimated production of oilseeds during Kharif and Rabi season, separately ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L. BAITHA) : (a) and (b) The quantum of edible oils to be imported is decided by the Government from time to time, keeping in view the gap between demand and supply of indigenous edible oils, availability of foreign exchange, prices of indigenous edible oils in the open market and other related factors. Hence, it is too early to estimate the quantity of edible oils to be imported during the oil year 1989-90.

(c) It is too early to forecast the likely production of Kharif & Rabi oilseeds for 1989-90.

**Study Regarding Marriage Before Legal Age**

694. SHRIMATI GEETA MUKHERJEE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government's attention has been drawn to a study conducted by the Family Planning Foundation in collaboration with the International Development Research Centre revealing that the percentage of women who marry and conceive before the legal age of 18 is alarmingly high in the country ; and

(b) if so, the details thereof and Government's reaction thereto ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI MOTILAL VORA) : (a) and (b) The Family Planning Foundation in collaboration with the International Development Research Centre have conducted a study of infant mortality in relation to fertility in certain selected (Hilly, tribal and rural) districts of five states—Uttar Pradesh, Madhya Pradesh, Orissa, Karnataka and slums in Bombay during 1987-88, to find out the risk factors